GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 688

TO BE ANSWERED ON THE 08TH FEBRUARY, 2023/ MAGHA 19, 1944 (SAKA)

MILITANT ATTACKS AND CASUALTIES REPORTED IN JAMMU AND KASHMIR (J&K)

688 SHRI SUSHIL KUMAR MODI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) number of militant attacks and associated casualties reported in Jammu and Kashmir (J&K) in the last five years, year-wise;

(b) number of counter-terror operations conducted and number of militants arrested and killed in the last five years, year-wise;

(c) number of Village Defense Guards (VDGs) to be set up in J&K in FY 2022-23;

(d) the expected number of volunteers in each VDG group and associated remuneration, the duration of training and the type of arms to be deployed under the new scheme; and

(e) funds earmarked under the scheme so far in the current fiscal year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): The year-wise details are us under:

Description	2018	2019	2020	2021	2022
Terrorist initiated incidents	228	153	126	129	125
Encounters	189	102	118	100	117
Civilians killed	39	39	37	41	30
Security personnel killed in action	91	80	62	42	31
Number of Counter terror Operations Conducted	100	74	100	95	111
Number of terrorist arrested	17	20	21	17	24
Number of terrorist killed	257	157	221	180	187

(c): No new VDGs have been constituted in FY 2022-23, however existing VDGs are continuing.

-2-

(d): At present, the sanctioned strength of Village Defence Groups (VDGs) is 4985, of which 4153 VDGs have been constituted. Ministry of Home Affairs vide its letter dated 02.03.2022 has decided that there will be not more than 15 members in each VDG. The members of the Village Defence Group shall be designated as Village Defence Guard (VDG). The persons who shall be heading /Coordinating the VDGs in the "more vulnerable areas" shall be paid Rs. 4500/per month and the person who are members of the VDGs on voluntary basis shall be paid a uniform rate of Rs 4000/ per month. CRPF has imparted necessary training to 948 VDG members in collaboration with District Police Rajouri from 06.01.2023 to 25.01.2023. The VDGs shall consist of following categories:

- (i) Those in possession of a valid arms licence and to whom weapons have been provided by the J&K police, determined by the District Magistrate/Senior Superintendent of Police concerned, keeping in view the credentials of the volunteers', population of the village, its location and security requirement.
- (ii) Persons in possession of valid licence and weapons or willing to purchase weapons on their own.

(e): This is a reimbursement scheme and is based on authenticated monthly claims furnished by Government of J&K.

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